

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 195 of 2010

Dated: 27th September, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Narayanpur Power Company (P) Limited. Appellant (s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors. Respondent (s)**

**Counsel for the Appellant (s) : Mr. G. Joshi
Mr. S. Saxena**

Counsel for the Respondent(s) : Mr. S. Sriranga

ORDER

Heard the learned counsel for the parties.

Judgment reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

pk/rkt